

- (a) whether Government has decided to follow the policy of quiet diplomacy to find a solution to the problem in Jammu and Kashmir;
- (b) if so, whether Government has invited leaders of all shades to come and discuss the issue;
- (c) if so, the details of discussions held and outcome thereof; and
- (d) to what extent the problem in Jammu and Kashmir is likely to be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):  
 (a) to (d) The Central Government is holding talks with every shade of opinion in Jammu and Kashmir. In a speech on October 28, 2009, Prime Minister stated that talks could be held with anyone who had any meaningful ideas for promoting peace and development in Kashmir. He was also willing to carry all sections of the people in resolving the political and economic problems of Jammu and Kashmir. Some groups have indicated an interest in holding talks.

#### **Pumping of fake notes into India by Pakistan**

2201. SHRI N.K. SINGH:  
 SHRI RAJKUMAR DHOOT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Investigation Agency (NIA) which has recently submitted its first ever report has indicted Pakistan behind pumping fake notes into India;
- (b) if so, the details thereof;
- (c) whether the Union Government on the basis of NIA report has taken any further action to check entry of fake notes in India; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):  
 (a) to (d) The National Investigation Agency (NIA) was directed to investigate a case relating to circulation of Fake Indian Currency Notes (FICNs) in the country. Investigation conducted by NIA has given indication about pumping fake notes by Pakistan into India. NIA has filed charge sheet in the Court against 07 accused.

To address the multi-dimensional aspects of the FICN menace, several agencies such as the RBI, the Ministry of Finance, the Ministry of Home Affairs, the intelligence Agencies of the Centre, the Central Bureau of Investigation (CBI), etc. are working in tandem to thwart the nefarious activity related to FICNs. The activities of these agencies are also periodically reviewed in a nodal group set up for this purpose. In this context, at the functional level, the CBI has been declared as the nodal agency for coordination with the States; the Directorate General.

#### **Plan for modernization of police force in Maharashtra**

2202. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of HOME AFFAIRS be pleased to state: